## STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

## FOR THE MONTH OF OCTOBER 2020

	Form 1											
	List of cases e-filed during the month											
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e- filing			
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]			
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-			
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-			

	Form -2												
	List of cases in which e-payment of Court fees was made during the month												
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e- payment of Court fees						
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]						
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-						

	Form -3 List of cases in which Electronic Service of process has taken place during the month											
Sl. No.	Sl. No.CourtDistrictCase No.Petitioner Name Vs. Respondent NameAdvocateDate of RegistrationDate of Electronic Service of process											
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-					
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-					

	Form -4 List of total no. of cases randomly allocated during the month											
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)						
[1]	[2]	[3]	[4]	[5]	[6]	[7]						
1	High Court of Uttarakhand, Nainital	-	-	-	-	-						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-						

	Form -5													
	List of cases in which cases Management Hearing was held during the month													
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing							
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]							
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-							
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-							

	Form 6													
	Contested commercial cases disposed during the month													
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section	
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]	
1	High Court of Uttarakhand, Nainital	Dehradun	210 of 2019	M/s Adhuniik Yantra Udyog Pvt. Ltd. Vs. Purvanchal Vidyut Vitran Nigam Ltd. & another	Sri I.P. Kohli, Advocate	23.05.2019	No	8.10.2020	504	Matter is remitted back to council, respondent no.2			(Under Section 37 of Arbitration and Conciliation Act, 1996)	
2	Addl. District Judge, Commercial Court Dehradun	-	-	_	-	-	-	-	-	-	_	-	-	

	Form 7											
	Summary of Commercial Cases during the month											
Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month						
[1]	[2]	[3]	[4]	[5]	[6]	[7]						
1	High Court of Uttarakhand, Nainital		39	4	2	41						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1408	39	11	1436						

	Form 6(i): Mediation Data during the month of October 2020											
	List of cases received for Pre-Institution Mediation and Settlement during the month											
Sl. No.	SI. No. Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai) Total number of applications pending on the 1 <sup>st</sup> day of the month during the month during the month the end of the end											
[1]	[2]	[3]	[4]	[5]	[6]	[7]						
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	_						
2	DLSA, Dehradun	24	2	Nil	Nil	26						

## STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

## FOR THE MONTH OF OCTOBER - 2020

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	39	-	-	-	-
No. of appeals filed	-	-	-	-	4
No. of cases pending	1436	-	-	-	41
No. of cases disposed of	11	-	-	-	2